

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1694

ANSWERED ON:08.03.2010

NON AVAILABILITY OF ACCOUNTS WHILE MERGING NFFWP AND SGRY WITH NREGS

Mandal Shri Mangani Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has not received the details of foodgrains and money available under National Food for Work Programme (NFFWP) and Swaranjayanti Gram Rojgar Yojana (SGRY) at the time of merger of these two programmes into NREGS; and

(b) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): NREGA has been implemented in the country in a phased manner. In its first phase, the Act was launched in 200 districts on 02-02-2006. NFFWP which was in operation in 150 districts got fully subsumed under the Act on this date. SGRY in these 200 districts was subsumed under NREGA with effect from 01-04-2006. During 2007-08, 130 additional districts were covered under NREGA and SGRY in these districts was subsumed under the Act in these districts. With effect from 01-04-2008, NREGA was extended to all the remaining rural areas in the country and operation of SGRY was finally discontinued in the remaining districts also. With the coming into force of NREGA in various districts, instructions had been issued by the Ministry to all State Governments for smooth transition of the existing programmes to NREGA. In accordance with these instructions, all State Governments were required to transfer the unutilized balances of NFFWP and SGRY into NREGA funds.